

COMPETITION APPELLATE TRIBUNAL

CA 05/2009

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Sh. A.P. Kukreti

...Complainant

Vs.

M/s. ICICI Bank

....Respondent

**Appearances : Applicant in person
Ms.Shweta Mishra, Advocate for
Respondent**

ORAL ORDER

6th August, 2010

List this matter on 6th October, 2010.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 194/2008

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Kamal Kishore

...Complainant

Vs.

Omaxe Construction Ltd.

....Respondent

**Appearances : None for applicant
Shri T.R. Saini, Advocate for
Respondent**

ORAL ORDER

6th August, 2010

None appears for the applicant. Same was the position as on 27th April, 2010. The applicant has also not complied with the order dated 6th August, 2009. Dismiss for non-prosecution.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 197/2008

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Pankaj Tyagi

...Complainant

Vs.

Reliance Communications Ltd. & Anr.Respondent

**Appearances : Shri Mudang with Ms. Ritu Raj
Jamwal, advocates for applicant**

None for respondent

ORAL ORDER

6th August, 2010

None appears for the respondent. List this matter on 17th
September, 2010.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**MA _____/2010
IA 35/2009
UTPE 105/2009**

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Castrol India Ltd.

...Complainant

Vs.

Santa Chemicals Ltd.

....Respondent

**Appearances : Shri Karan Lahiri, Advocate for
Applicant**

**Ms. Surekha Raman, Advocate for
Respondent**

ORAL ORDER

6th August, 2010

Respondent will file the reply to the main petition within
four weeks. List this matter on 6th October, 2010.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

**MA 21/2000 in
RTPE 38/2000
CA 56/2000**

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Vimal Chandok

...Complainant

Vs.

Bright Star Hotel

....Respondent

**Appearances : Applicant in person
None for respondent**

ORAL ORDER

6th August, 2010

Last opportunity is given to the respondent to file the reply to the compensation application.

List this matter on 20th October, 2010.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 98/2002

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Neel Padam Kunj Welfare Assn. ...Complainant

Vs.

G.D.A. & Others Respondent

**Appearances : Shri Shekhar Vyas & Shri Arun
 Pathak, Advocates for applicant
 Ms. Ensha Chug, Proxy for R-1
 Shri Chandan Singh, representative
 of R2-R4**

ORAL ORDER

6th August, 2010

Respondent no. 1 shall file reply to the affidavit of
individuals within four weeks.

List this matter on 6th October, 2010.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 51/2000

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Macedan Indo Austrian Venture Pvt. Ltd. **Complainant**

Vs.

New Standard Engg. Co. Ltd.

....Respondent

**Appearances : Shri Aditya Narain, Advocate for
Complainant
Shri Ajay K.Jain with Shri Atanu
Mukherjee, Advocates for respondent**

ORAL ORDER

6th August, 2010

Respondent will file the written synopsis within four weeks with copy to the complainant.

List this matter on 29th October, 2010.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 281/1998

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Rajesh Taneja & Ors.

...Complainant

Vs.

Maharaja Agrasen Hospital & Ors.

....Respondent

**Appearances : Shri Anoop K.Kaushal, Advocate for
Applicant
Shri Rajeev Sharma, Advocate for
for Respondent**

ORAL ORDER

6th August, 2010

List this matter on 6th October, 2010.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 33/2008

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Siddharth Textile(P) Ltd.

...Complainant

Vs.

Pioneer Asia

....Respondent

**Appearances : Shri N.Kumar, applicant in person
Shri N.Vinoba Bhoopathy, Proxy
Counsel for respondent**

ORAL ORDER

6th August, 2010

Last opportunity is given to the respondent to file the affidavit of evidence.

List this matter on 17th September, 2010.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

CA 81/2001

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Allied Nippon Ltd.

...Complainant

Vs.

Golden Globe Line(P) Ltd. & Anr.

....Respondent

**Appearances : Shri Neeraj Kumar Jha, Advocate
for Applicant
None for respondent**

ORAL ORDER

6th August, 2010

List this matter on 6th October, 2010.

Later on Shri Anirudh Shukla, Proxy Counsel for Shri J.S.

Rawat for R-2 appeared and noted the contents of the order.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL

UTPE 172/2007

CORAM

**Hon'ble Shri Rahul Sarin
Member**

**Hon'ble Smt. Pravin Tripathi
Member**

IN THE MATTER OF :

Anil Sharma

...Complainant

Vs.

Jaipuria Infrastructure & Anr.

....Respondent

Appearances : Applicant in person

ORAL ORDER

6th August, 2010

This matter is not on the board today. On mention by the applicant, list this matter on 9th August, 2010 for consideration of Memorandum of Settlement.

**(Rahul Sarin)
Member**

**(Pravin Tripathi)
Member**

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

06.08.2010
UTPE 03/2008

IN THE MATTER OF:

D.G. (I&R)

Vs.

M/S. R.N. AGGARWAL & SONS & ANR.

APPEARANCES:Shri Om Prakash, STA, for D.G. (I&R)
None for the Respondents.

The matter is fixed for admission/denial of the D.G.'s documents.

As nobody is present on behalf of the respondent
Admission/denial has not taken place today.

The matter shall be listed before the Hon'ble Tribunal on
22.09.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

06.08.2010
RTPE 60/2001

IN THE MATTER OF:

D.G. (I&R)

Vs.

M/S. COCA COLA COMPANY & ORS.

APPEARANCES:Shri Om Prakash, STA, for D.G. (I&R.)

None for the Respondent.

The matter is fixed for admission/denial of the D.G.'s documents.

The representative of the D.G.(I&R) states that the respondent has not filed the affidavit of evidence and the documents. Admission/denial has not taken place today. The matter shall be listed before the Hon'ble Tribunal on 17.09.2010.

Later at 3.15 P.M., Shri. Aditya Narain, advocate for the respondent appears and requests for a short adjournment.

On his request admission/denial shall now take place on 10th September, 2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

06.08.2010
UTPE 66/2004

IN THE MATTER OF:

BUREAU OF INDIAN STANDARD

Vs.

M/S. BOMBAY JEWELLERS

APPEARANCES:Shri Ramesh Kumar, Proxy Counsel for Shri Jos Chiramal, Advocate for the complainant.

Shri Raghunandan Sharma, Advocate for the Respondent.

The matter is fixed for admission/denial of the complainant's documents.

The learned Proxy Counsel for the complainant serves a copy of exhibit CW 1/5 on the respondent and undertakes to file the same in the Hon'ble Tribunal within a week

The Learned Counsel for the respondent seeks a short adjournment with consent of both the parties. Admission/denial shall be taken place on 20.09.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

06.08.2010
UTPE 09/2008

IN THE MATTER OF:

S.C. JAIN

Vs.

M/S. RELIANCE INFOCEM

APPEARANCES: None for both the parties.

The matter is fixed for admission/denial of the Applicant's documents.

As nobody is present on behalf of both the parties Admission/Denial has not taken place today.

The matter shall be placed before the Tribunal on 29.09.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

06.08.2010
UTPE 110/1997

IN THE MATTER OF:

DIRECTOR (RESEARCH)

Vs.

M/S. GREATER NOIDA

APPEARANCES:Shri Om Prakash, STA, for D.G.(I&R.)

None for the Respondent.

The matter is fixed for admission/denial of the D.G.'s documents.

The representative of the D.G. (I&R) states that the respondent has not filed the affidavit of evidence and the documents. Admission/denial has not taken place today.

The matter shall be listed before the Hon'ble Tribunal on 15.09.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

06.08.2010
CA 15/2008

IN THE MATTER OF:

SMT. SADHNA AGARWAL

Vs.

SH. UMESH SINGH

APPEARANCES: None for both the parties.

The matter is fixed for admission/denial of applicant's documents.

As nobody is present on behalf of both the parties Admission/Denial has not taken place today.

The matter shall be placed before the Tribunal on 16.09.2010.

(V. Sreenivas)
Deputy Director (E)

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

06.08.2010

CA 53/2006

IN THE MATTER OF:

SHRI M.P. SINGH

Vs.

M/S. GHAZIABAD DEVELOPMENT AUTHORITY

APPEARANCES: None for both the parties.

The matter is fixed for admission/denial of applicant's documents.

As nobody is present on behalf of both the parties Admission/Denial has not taken place today.

The matter shall be placed before the Tribunal on 23.09.2010.

(V. Sreenivas)
Deputy Director (E)